[4 MAY 1992]

RAJYA SABHA

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Monday, the 4th May, 1992/14 Vaisakha, 1914 (Saka)

The House met at five minutes past eleven of the Clock. Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS बंगसाबेश से मारी संख्या में शरणानियों का आगमन

*81. श्रीमती सुबमा स्वराजः† डा० जिमेन्त्र कुमार जैन: क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार का ध्यान 14 अप्रैल, 1992 के "टैलीग्राफ" में "200 ट्राइबल्स स्लाटर्ड'' शीर्षक से छपे समाचार की भ्रोर दिलाया गया है ;
- (ख) क्यायहभी सच है कि बंगलादेश के चढ़गांव पहाड़ी क्षेत्रों से भारी संख्या में लोग एक बार फिर भारत में प्रवेश कर गए हैं ;
- (ग) क्या यह भी सच है कि इस क्षेत्र के 60,000 से अधिक लोग पहले ही भारत में शरणार्थी-शिविरों में रह रहे हैं; ग्रीर
- (घ) यदि हां, तो क्या सरकार ने उन्ह आपस भेजने के लिये बंगलादेश सरकार से बातचीत की है; यदि हां, तो कब और उसके परिणाम क्या रहे हैं?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b) (i) Yes, Sir. Government have seen the said report as also a statement by the Spokesman of the Government of Bangladesh which terms the reports of a massacre as highly exaggerated, false and mischievous.

सिभा में यह प्रका श्रीमती सूपमा स्वराज द्वारा पूछा गया।

- (ii) Government have reports that about 300 people from the Chittagong Hill Tracts have been taken shelter in refugee camps in Tripura.
- (c) At present, approximately 53,000 (Jhakma refugees are staying in six refugee tamps in Tripura.
- (d) Yes, Sir. The matter was taken up with the visiting Bangladesh Foreign Minis-ter in August 1991, who expressed his Government's readiness to take back the refugees. The Chakma refugees in camps in India, however, continue, to have apprehensions about the security of their lives and properties left behind. This question is being pursued with Government of Bangladesh at present.

थीमती सुक्मा स्वराजः सभापति जी, यह एक स्थापित तथ्य है कि बंगला देश से भारत में अवैध घुसपैठका सिलसिला लगातार जारी है श्रीर एक रफ श्रंदाज के अनुसार लगभग एक करोड बंगलादेशी भारत के ग्रंदर प्रवेश कर चुके हैं। इस अबैध घुसपैठ को रोकने के लिये भ्रौर आए हुए बंगलादेशियों को अपने देश वापस भेजने के लिये सरकार ने 6 सदस्यीय समिति का गठन किया था । मैं मंत्री महोदय से जानना चाहंगी कि समिति के कार्य में अब तक क्या प्रगति हुई है। उस समिति में क्या उन इसाकों की पहचान कर ली है जहां ये बंगलादेशी सामृहिक रूप में बहुत बड़ी संख्या में रह रहें हैं और जिन तरीकों को उस समिति ने सन्नाया है इन लोगों को बापस भेजने के लिये, उन तरीकों के बारे में मंत्री महोदय बताने का कष्ट करेंगे ?

SHRI EDUARDO FALEIRO: Sir, I am very sorry to disappoint the hon. Member. But it is very unfortunate that the hon. Member is asking a question which does not arise from the question that she has tabled. The question that she has tabled concerns not the illegal immigrants but the refugees and, for that matter, the Chakma refugees from the Chittagong Hill Tracts in India. In fact, it concerns a particular report which appeared in the *Telegraph* regarding a particular incident. But I am

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prepared to go beyond that incident, into the whole question of the Chakma refugees in India. But I do not have the materials now on the entire wide issue of illegal immigration which takes place from all sides of the border.

श्रीमती सुषमा स्वराज : समापति जी, जनमा रिफयूजीज के बारे में तो मंत्री जी को पता है भीर उनके आगे की इल्लीगल इनफिल्ट्रेशन के बारे में उनकी नहीं पता, यह उत्तर सुनकर बहुत दुःख होता है। जिस रिपोर्ट का यह जिक कर रहे हैं... (श्यवधाय)

श्री सभायति : उनको यह नहीं पता या कि "चकमा" का नाम सेकर चकमा देकर आप सब उसको ले आएंगो।

भीमती सुवसा स्वराज: मैं चकमा देकर नहीं, वह चकमा देकर उत्तर में से निकलन चाइते हैं...(व्यवधान)

भी सभापति: "चनमा" के बारे में सभी बसाने को तैयार हैं।

श्रीमती सुवमा स्वराज : जब हुम बंगलादेशी शरणाधियों के बारे में बात करते हैं तो चकमा शरणार्थी भी उसके घेरे में आ जाते हैं। अगर आप बाहते हैं कि मैं केवल एस तक अपने को सीमित रखंतो में उस तक अपने को सीमित रख सकती हं। मेरा पूरक प्रश्न यह है कि आपने कहा है कि चकमा मरणार्थी 53,000 तिपुरा के शिविरों में रह रहे हैं और अभी तक उनको वापस भेजने के बारे में तय नहीं हुआ है। अवस्त, 1991 में केवल बात हुई थी। में प्रका चाहती हं कि अगर वह केबल चकमा अरणार्थियों के बारे में कहना चाहते हैं तो उन्हें मालूम हो कि शरणार्थी शिविरों में रह रहे चक-माग्रों को कोई भी बुनियादी सुविधा प्रदान नहीं को जा रही है। वह बिल्कुल की ड़े-मकोड़े की तरह रह रहे हैं। किसी तरह के खाने-पीने का इंतजाम, अच्छा रहने का इंतजाम सरकार की म्रोर से नहीं किया जा रहा है। जब तक हम उन्हें बहां नहीं भेज देते हैं तब तक शरणार्थी शिविरों

में रहने वाले चकमाओं को ये बुनियादी सुविधाएं प्रवास करने के लिये सरकार क्या कर रही है ?

SHRI EDUARDO FALEIRO: Sir, I would respectfully submit that it is not fair to make this type of a total allegation about the 50,000 people in camps in Tripura. Surely, we do have round about this number in six camps in Tripura. But we are doing the best that we can for their survival there. We are doing this as a humanitarian aid to these people because they are refugees. We have our own constraints for our own people. Within out limitations, we are doing this. This if point No. 1. Regarding the second point on what we are doing to send them bact to Bangladesh, we have told the Banglade shis and the Bangladesh Government re peatedly that they should go back. The Bangladesh Government, I must admit have told us that they are prepared to take these Chakma refugees back. The problem arises because a large number of Chakmai who are refugees here—I speak of a large number because up to around 1989, tto number of people in our camps wa roughly around 80,000; now it is roughly: around 60,000; many of them, therefore have gone back—do not want to go bad or are not prepared to go back becaus they say that the conditions of safety and security for them in the Chittagong Tracts are not such that would encourag them to go back. We are working on thi and we hope that we will succeed in seein that these people go back. But we are no forcing the they ar Chakmas or refugees, whether anybody else, to go back the countries of We wat them to go back their origin. voluntarily. At the sam time, it is true that the influx of refugee into the country does create problems for us.

श्रीमती सुबमा स्वराज: सभापित जी, गंव महोदय ने कहा है कि हम यथार्शावत जो क सकते हैं वह कर रहे हैं। तो क्या में यह मानक चलूं कि जो कुछ वह कर रहें हैं उससे व संतुष्ट हैं और उससे ज्यादा कुछ ग्रीर कर की जरूरत वे नहीं समझते हैं? अगर ऐंश 5

है तो यह वाकई दुःखदायी चीज है स्योंकि आंख से देखने के बाद पता चलता है और हमारे संसद सदस्य जो वहां गए हैं, जानते हैं इस चीज को किस हालत में वह रह रहे हैं। जहां तक वापस भेजने का सवास है, हम भी नहीं चाहेंगे कि जब तक उनकी जान-मास की रका की गारंटी बंगला देश में नहीं हो जाती, तब तक उन्हें भेजा जाए। लेकिन में मंत्री महोदम से जानना चाहंगी कि अभी 21 अप्रैल को एक द्विपक्षीय वार्ता नदी जल बंटवारे के बाबत हुई है। क्या इसी तरह की कोई ब्रिपक्षीय वार्ता वह इस समस्या के समाधान के सिये करने का प्रस्तान रखते हैं ?

SHRI EDUARDO FALEIRO: Yes, Sir. These bilateral talks are being held repeatedly. I may inform the House through you. Sir, that soon, rather quite soon, we are expecting the visit of the Bangladesh Prim* Minister herself to India and, apart from the other outstanding issues between our two countries, we will also take up this issue.

MR. CHAIRMAN: Her question is about the conditions in these camps. She says that they are very unsatisfactory. So, are you going to do something to make them satisfactory?

SHRI EDUARDO FALEIRO: Sir. 1 am prepared to look into the suggestion made by the honourable Member. But I would like to inform the House that the condition of our people itself, particularly in Tripura where the camps are, is not something very wonderful. So, in this background, we will see what more we can do.

MR. CHAIRMAN: Yes, Dr. Jain.

DR. JINENDRA KUMAR JAIN: Sir, the real purpose of our asking this question and the honourable Minister on the absolute chaotic conditions that are prevailing in the Indo-Bangladesh border : killings, smuggling, illegal migration, dacoity, human rights violation, etc. Everything that is bad in law and in civilization is taking place there. Now, to solve these problems, we need the cooperation of

the Bangladesh Government. I wish to know one thing from the honourable Minister in this centext. I read a statement somewhere that they are going to hand over the Tin Bigha area to Bangladesh. Sir, Tin Bigha is a very vital corridor which will facilitate further illegal migration of Bangladeshis into our country. I want to know from the honourable Minister whether he will take up this matter with the Bangladesh Government. Are they trying to sort out the problems by having a package deal, that is, we will also hand over the area and they will also take back more than 14 million Bangladesh refugees? Or, will you go ahead with handing over the Tin Bigha corridor without any assurance from them about taking the refugees back?

SHRI EDUARDO FALEIRO: Sir, there is no question of handing over Tin Bigha at all. So, it was, it is and it will continue to be a part of our national territory. It is merely a permission, which we are fully committed to give under the International laws, for access to the Bangladeshis to pass through it to go to their own territory. So, I want to disabuse the mind of the honourable Member of any idea of giving away our territory. The sovereignty of our country continues, the patrolling in Tin Bigha will continue and there is no reasonable possibility of this lease of the Tin Bigha area being used for illegal migration. However, the point is well taken that the illegal migration from Bangladesh is an issue, a matter, of great concern and it creates problems for us and we are doing all that we can and we will also take up this as we have done earlier.

DR. JINENDRA KUMAR JAIN: Even in the matter of giving lease, my point is that we should settle the matters with Bangladesh in a package deal and not piecemeal.

MR. CHAIRMAN: This is only your suggestion . . (Interruptions) . . This is only your suggestion, please.

DR. JINENDRA KUMAR JAIN: I used a different langauge. I said, "giving away" and he says "lease". Even then, it means something .. (Interruptions) ..

MR. CHAIRMAN: All right. Mr. Nyodek Yonggam.

SHRI NYODEK YONGGAM: Sir, I would like to know the total number of Tibetan and Chakma refugees settled in Arunachal Pradesh. Is there any proposal with the Government to repatriate these refugees to their respective countries, China and Bangladesh? If so, when will they be repatriated to their own countries?

MR. CHAIRMAN: He is asking about the refugees in Arunachal Pradesh.

SHRI EDUARDO FALEIRO: When it comes to Chakma refugees, refugees generally, the position is this, Sir. We would like the refugees to go back to their countries. We take it up with the concerned country, whether it is this country or that country. We do not force the refugees to go back, we do not push them out of our border, for humanitarian considerations. That is our position.

SHRI NYODEK YONGGAM: He has not given the number of Tibetan and Chakma refugees settled in Arunachal Pradesh.

MR. CHAIRMAN: He wants the number of refugees in Arunachal Pradesh. You can communicate the same to him.

SHRI EDUARDO FALEIRO: Ver well,

MR. CHAIRMAN: Shri Shankar Dayal Singh.

श्री शंकर दयाल सिंह: सभापति जी, यह प्रश्न मेल रूप से चकमा शरणार्थियों के संबंध में है जो तिपुरा में रह रहे हैं शरणार्थी शिविरों में। 6 ऐसे शिविर तिपुरा में हैं। मुझ को यह सौभाग्य कहिए या दुर्भाग्य कहिये, मुझे मौका मिला है उन 6 में से तीन शिविरों में जाने का। मैने अपनी आखों से वहां के शरणार्थियों की हालत देखी है। मूल रूप से वह बौद्ध हैं जो चटगाव पहाड़ियों से भागकर आये हैं या उनको भगा दिया गया है, वहां आकर रह रहे हैं। मैं सरकार से यह जानना चाहता हूं कि क्या किसी केन्द्रीय मंत्री ने वहां अब तक

उन शिविरों का निरीक्षण किया है ? यदि नहीं किया है तो क्या केन्द्रीय मंत्री या स्वयं विदेश राज्य मंत्री जो जवाब दे रहे हैं उन भिविरों का निरीक्षण करेंगे ग्रीर उनकी राय जानों में कि वह जाना चाहते हैं या नहीं? उनकी हालत देखेंगे और उस संबंध में बंगला देश से बातें करेंगे ?

SHRI EDUARDO FALEIRO: It is a valuable suggestion. We will look into it.

SHRI SHANKAR DAYAL SINGH: No, Sir, I want a commitment, Sir. Will you go there to see their condition or not?

SHRI EDUARBO FALEIRO: When I say we will look into it, it is an assurance as the hon. Member knows. When I say that it is a valuable suggestion, it gets very strong, Sir. (Interruptions)

SHRI NARAYANASAMY Chairman, Sir, the hon. Minister's reply is casual and not serious if you go through the reply. Sir, the reason is that in Chittagong hills the Government of Bangladesh wanted to rehabilitate the Ciiakrna refugees after their return from India. Now what happened is that after the recent developments the Myanmar refugees have come out to Bangladesh; more than 200,000, and those refugees hive been placed in Chittagong hills by the Bangladesh Government. Now, Sir, right from 1984, the Chakma refugees are in Tripura. The Government is spending more than Rs. 5.25 crores annually for their stay in camps. The Bangladesh Government was able to negotiate with the Myanmar Government for taking bacl tiose refugees who have come fron Myanmar.

But the Government of India has no taken up, effectively taken up, the issu v/ith the Bangladesh Government for th safe return of these refugees to Bangladesl Therefore, Sir, I would like to know fror the hon. Minister, since the Banglades Government's attitude is very cold and it not responsive, will they take up this isst vyiih an international forum for the sal return of these Chakma refugees to the country?

SHRI **EDUARDO** FALEIRO: Myanmar and Bangladesh, the House will be happy to know, Sir, a few days ago, by the end of April, have entered into an agreement under which the Government of Myanmar or Burma have agreed to take back all the India Muslims, who are basically India Muslims, to Myanmar. And that is a welcome thing because, as the Member suggests, the fear was that these refugees from Myanmar into Bangladesh would be resettled in Chakma and would therefore create further problems for Chakma. Therefore, that is a welcome agreement from our point of view. Now., the hon. Minister is not absolutely correct when he says that there has been a problem on the part of the Bangladesh Government in taking back the Chakma refugees in India. They are prepared to do so. The Chakma who are in India, many of them, are not prepared to go back for several reasons. They have political demands, they want greater autonomy, they want non-tribals not to be settled there and they want greater safety for themselves.

MR. CHAIRMAN They are afraid.

SHRI EDUARDO FALEIRO: They are afraid, among other reasons. There we are discussing with the Bangladesh Government to provide a proper environment.

SHRI V. NARAYANASAMY: You have to create an atmosphere.

SHRI SUKOMAL SEN: Sir I am a little disappointed at the Minister's reply. Sir, I think, he is not only casual but also indifferent and non-serious. He has not prepared himself ever for the relevant supplementaries. He has confined himself only to the Chakmas. Anyway, r coming to the Chakmas. Just now, he has I referred to the Banglndesh-Myanmar agree ment.

MR. CHAIRMAN: Mr. Narayanasamy eferred to if. And lie had to reply to it SHRI SUKOMAL SEN: Yes, Sir. He had to reply to it. I am thankful to Mr. Narayanasamy that he has referred to it I Sir, Bangladesh is a small country and urma is a big country. And several Robingya refugees came to Bangladesh.

Sir | I They were also persecuted and out of fear! of life they came to Bangladesh to settle there. And Bangladesh being a small country could create so much of furore! that the Myanmar officials had to come to Bangladesh and make a settlement that the Rohingya refugees will be taken back i There also, the question of security was involved. But, here though India is a much bigger country and Bangladesh a smaller country, for a long time, the Indian I Government are sitting almost idle and they are non-serious. The refugees are just being fed in the refugee camps. No serious attempt has been made to settle "he issue.

> MR. CHAIRMAN: What is your question?

SHRI SUKOMAL SEN: I would like to know from the hon. Minister that if Bangladesh succeeds in forcing Burma to settle the issue, why India fails to persuade Bangladesh to settle the issue. What was the serious discussion with Bangladesh? Has any delegation from India gone over there or any delegation been invited from there to come over here to seriously ponder over the issue? Nothing has been done. I would like to know from the hon. Minister what specific steps, serious steps they are going to take to settle the issue immediately.

SHRI EDUARDO FALEIRO: Sir, the point of view. Now, the hon. Member is not accurate. We have been taking up this matter at all levels, including at the level of the Secretary of the Government of India, at the level of the Minister of External Affairs, at the level of the Prime Minister himself. Sir, recently, the latest was, when our High Commissioner paid a farewell call—that was a month or so ago- on the Prime Minister and the Foreign Minister, he was assured that they would take further steps in this direction. They are keen. And as 1 ba\c mentioned at the very outset, we are expecting here the visit of the Bangladesh Prime Minister soon. And we shall take up this issue along with . ..

MR. CHAIRMAN: At that level.

SHRI EDUARDO FALEIRO: The other outstanding issues,

MR. CHAIRMAN: Question No. 82.

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-82. [The questioner (,Shri Suresh Pachouri) was absent. For answer vide Col. 33-34 infra]

MR. CHAIRMAN: Question No. 83.

मध्यप्रदेश, उत्तर प्रदेश और महाराष्ट्र में प्रथकरचा बनकरों की स्थिति का सर्वेक्सण

*83. भी अजीत जोगी :† क्षारी आलिया :

नथा बस्य मंत्री यह बताने कि कुपा करेंगे कि:

- (क) क्या केन्द्रीय सरकार ने मध्य प्रदेश इत्तर प्रदेश भीर महाराष्ट्र में हथकरका बुनकरों की समस्याओं के बारे में कोई सर्वेकण किया है;
- (ख) धदि हां, तो उसका स्थीरा क्या है ; श्रीर
- (ग) सरकार की इस पर क्या प्रतिकिया है? बस्त मंत्रालय के राज्य मंत्री (श्री अग्रोक गहलोत): (क) से (य) एक विवरण सभा पटल पर रखा दिया गया है।

विवरण

- (क) प्रयुक्त आधिक अनुसंधान के लिये राष्ट्रीय परिषद (एन सी ए ई आर) के साध्यम में वर्ष 1987-88 में राज्यधार राष्ट्रीय सर्वेक्षण करवाया गया था। इस सर्वेक्षण में करघों की संख्या, घरेलू बुनकर परिवारों की संख्या, बनकरों की आय, आपि की जानकारी एकविस करना था। इस सर्वेकण में मध्य प्रदेश, उत्तर प्रदेश श्रीर महाराष्ट्र भी शामिल अहे।
- (ख) उत्तर प्रदेश में 2.6 लाख करचे हैं जबकि महाराष्ट्र और मध्य प्रदेश में कमशः 68,000 भीर 48,000 करमें हैं। इन तीतों राज्यों में अधिकांश करके सूती कपड़े

†समा में यह प्रश्न श्री अभीत जोगी द्वारा पूछा गया।

के उत्पादन में कार्यरत हैं। उनकी राज्यवार संख्या इस प्रकार है:---

उत्तर प्रदेश 1.45 লাঘ महाराष्ट्र 62,000 मध्य प्रदेश 40,000

उत्तर प्रदेश में बड़ी माला में रेशम बुनाई का कार्य किया जाता है जिसके लिये 67,000 करघे कार्यरत है जबकि इस कार्य के लिये महाराष्ट्र श्रीर मध्य प्रदेश में ऋमशः केवल 1000 श्रीर 4000 करणे कार्यरत हैं। उत्तर प्रदेश में 11,000 करघों से मिश्रिस कपश तैयार किया जाता है जबकि दोनों अन्य राज्यों में बहुत कम करघों से ऐसा कपड़ा तैयार किया जाता है। इन तीनों राज्यों में प्रति करका उत्पादन, राष्ट्रीय ग्रौसत उत्पाचन जो 5.2 मीटर है से कहीं अधिक है। इन तोनों राज्यों में से मध्य प्रदेश में सबसे अधिक उत्पादन अर्थात 12.06 मीटर उसके उपरांत उत्तर प्रदेश में 11.31 मीटर और फिर महाराष्ट्र में 8.33 मीटर प्रति करचा उत्पादन होता है। बुनाई कार्यकलाप में कार्यरत घरेलू परिवार उत्तर प्रदेश में 1.89 लाख, महाराष्ट्र में 51,000 और मध्य प्रदेश में 36,000 हैं।

ब्नाई कार्यकलायों पर उत्तर प्रदेश में 6.40 लाख लोग निर्भर करते हैं जबकि महाराष्ट्र में 1.34 लाख और मध्य प्रदेश मे केवल 76,000 लोग निर्भर करते हैं। इन तीनों राज्यों में हबकरमों पर बनाए जा रहे मुख्य उत्पाद सूती साड़ी श्रीर क्षोती, रेशर्स साड़ियां मुख्य रूप से उत्तर प्रदेश में, लुगियां गमछा, बैडकीट, दरी (मुख्य रूप से उत्तर प्रदेश में) हैं। उत्तर प्रदेश में, ऊनी मदें जैसे शास कम्बल और पोलियस्टर कमीज और सुट क कपड़ा भी तैयार किया जाता है। मध्य प्रदे! ध्यर भीर सुती/रेशमी चंदेरी साड़ियों के लि लोकप्रिम है।

(ग) इस सर्वेक्षण को ध्यान में रखते हु सरकार ने अपनी नीतियों में कई परिवर्तन किए